1 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereoff.

\*\*\*• statement on

- (b) Statement by Government accepting the above Report.
- (ii) Statement (in English and Hindi) giving reasons for the delay-in laying the Report mentioned at 1(a) above.

[Placed in Library. See No. LT-6062]83 for (i) and (ii).]

- I. Report and Accounts (1981-82) of the Cement Research Institute of India, New Delhi and related papers.
- II. Corrigendum to Accounts (1980-81) of the Khadi and Village Industries Commission, Bombay.

SHRI. VIRBHADRA SINGH; Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers: —

- (i) (a) Annual Report and Accounts of the Cement Research Institute of India, New Delhi, for the year 1981-82, and the Auditors' Report on the Accounts together with a statement by Government accepting the Report.
- (b) Statement (in English and Hindi) giving reasons for delay in laying the document mentioned at (i) (a) above.

[Placed in Library. See No. LT-6060/83 for (a) and (b)].

(ii) Corrigendum to Annual Accounts of the Khadi and Village Industries Commission, Bombay, for the year 1980-81, laid on the Table on the 6th May, 1982. [Placed in Library. See No. LT-6061/83.]

## REPORT OF THE COMMITTEE **ON PETITIONS**

SHRI **RAMANAND YADAV** (Bihar): Sir, I beg to present the Seventyfifth Report of the Committee on the Petition signed by Sqn. Ldr. S. S. Rajan (Retd.) and two others

praying for grant of pro-rata pension to ex-Air Force pilots absorbed in Air India.

Assam Situation

## RE. STATEMENT ON ASSAM SITUATION

SHRI LAL K. ADVANI (Madhya Pradesh): Sir, today's List of Business mentions that Shri P. C. Sethi is to maEfe a statement on Assam. It had been agreed the other day' that we would have a fullfiledged discussion on it...

## MR. DEPUTY CHAIRMAN: Yes.

SHRI LAL K. ADVXNI:.. .either on a 'No date Yet Named Motion' or on a motion moved by the Home Min ister himself that the situation in Assam be taken into consideration. As it is listed, it would appear that we would be entitled only to seek a few clarifications and there would be no debate.

MR. DEPUTY CHAIRMAN: No, four hours' time is already allotted.

SHRI LAL K. ADVANI: What is fo be the shape of the debate?

MR. DEPUTY CHAIRMAN: We will call party-wise.

SHRI LAL K. ADVANI: Is it a Short Duration Discussion? If it is a Short Duration Discussion...

MR. DEPUTY CHAIRMAN: Almost the same thing. Four hours have been allotted.

SHRI LAL K. ADVANI: The second aspect is, so far as Assam is concerned, even though the Minister of Home Affairs would be here, it would be more important-still more important in the context of tKe replies that we heard day before yesterday from the Minister of Railways—that Shri Ghani Khan Chaudhuri, be also present during that debate. This is very important, he was one of the main actors in the entire farce and tragedy that was' enacted in Assam.